

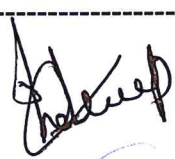
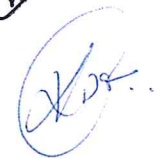
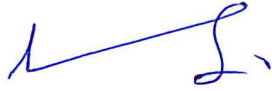

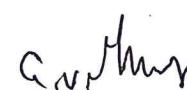
4

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/197/2016  
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8  
others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

| S.No. | Name (in Capital)                         | Represented by               | Signature                                                                             |
|-------|-------------------------------------------|------------------------------|---------------------------------------------------------------------------------------|
| 1.    | Indhumathy P                              | Counsel for Respondents 3-6  |   |
| 2.    | Kannan P.<br>for M/s. P.K. Rajagopal      | Counsel for Respondent No. 7 |  |
| 3.    | S. Aravindan<br>for Fox Mandal Associates | Counsel for Petitioner       |  |
| 4.    | Cibhi Vishnu<br>D.V.P. Saivihari          | Counsel for R2               |  |
| 5)    | K. RAMASAMY<br>GIRI MOHAN KUMAR           | Counsel for 1st Respondent   |  |

## ORDER

Mr. S. Aravindan, Counsel for Petitioner present. Mr. G.V. Mohan Kumar, Counsel for R-1 present. Mr. T.V.P. Saivihari, Counsel for R-2 present. Ms. P. Indhumathy, Counsel for R-3 to R-6 present. Mr. P. Kannan, Counsel for R-7 present. Both parties prayed for time for final arguments. At request, time is enlarged. Final opportunity is given for submission of the final arguments failing which the matter shall be disposed of on merits. **Put up on 14.07.2017 at 10.30 A.M.**

*S. Vijayaraghavan*

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)